	(=	iling under clause (c	a) of sub-regulation	(2) of regulation 12	the IBBI (Incolvenov	Resolution Process	for Corporate Person	ne) Regulatione 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	582509175	3	557088539	18.02	0	25420636	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	717601476	0	0	0.00	0	717601476	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	21	3701814	21	1650180	0.05	0	2051634	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	168	57165885	166	28043926	0.91	0	28674004	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	12	2593963612	12	2140682448	69.25	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	66	460119318	63	363898012	11.77	0	61415028	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		283	4415061280	265	3091363105	100.00	0	1293832557	0	